

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1550
ANSWERED ON:14.08.2013
DUAL TECHNOLOGY LICENCES
Reddy Shri Modugula Venugopala

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is working on dual technology licence;
- (b) if so, the details and the salient features thereof; and
- (c) the manner in which the system is likely to be beneficial to the consumers and other takeholders?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) It has been decided to issue Unified Licence where spectrum is delinked from the licence. The spectrum in various bands is to be obtained through auction.

(b) The Key features of Unified Licence are as below:-

I. This is a single license and enables provision of all telecommunication services that are currently delivered either at service area or at National level.

II. License can be operated by a Licensee by seeking authorization for any number of services as per its business requirement

III. The Unified license does not confer any right upon the licensee for allotment of spectrum. Spectrum shall be made available under specified procedure, instructions, terms and conditions, including payment for said allotment and Spectrum Usage Charges, as prescribed from time to time.

IV. Duration of the License shall be 20 years from the effective date of the license.

V. It provides Licensing Framework for provision of access services even without spectrum, using fibre, copper access network etc., at lower entry barriers apart from simplification of licensing regime

(c) By addressing the complexities of the market and facilitating convergence of services and network, it is likely to be beneficial to consumers and other stakeholders.